NATIONAL COMPANY LAW TRIBUNAL **NEW DELHI BENCH NEW DELHI**

C. P. NO. 67(MB)2015 CA. NO.

CORAM:

PRESENT: SH. R. VARDHARAJAN HON'BLE MEMBER (J)

SMT. INA MALHOTRA HON'BLE MEMBER (J)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF NEW DELHI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 15.07.2016 AT 02.00 P.M.

NAME OF THE COMPANY: M/s. Shri. Fadaali Moiz Mithiborwala V/s. M/s. Angel Exim Pvt. Ltd. & Ors.

SECTION OF THE COMPANIES ACT: 397/398

SIGNATURE REPRESENTATION 1. Saveabh Kalia Adv Laspander 2. Palash Agarmal Gorhmon Order Pander

Vide this application the petitioner prays for transfer of all cases within the jurisdiction of different courts to one Bench.

This can only be entertained by the Principal Bench. Be listed before it 2. on 21.07.2016 at 2.00 p.m.

(Ina Malhotra)

SdL

Member Judicial

(R. aradharajan) M. ber Judicial